

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P.(IB)/11(AHM)2021

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2021

Name of the Company:

EBPL Ventures Pvt Ltd

V/s

Sarguja Rail Corridor Pvt Ltd

Section:

9 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel for Operational Creditor appeared.

Learned Counsel for the Corporate Debtor appeared.


Learned Counsel for the Corporate Debtor seeks some time to file reply. It is to be filed within seven days by giving copy to other side and other side may file rejoinder (not more than five pages) within seven days thereafter.

Matter to appear on 28.04.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 17th day of March, 2021

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(MADAN B. GOSAVI)
MEMBER (JUDICIAL)